

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Conference on ‘New Criminal Laws – Strengthening the Criminal Justice System through Digital Platforms’ for Judicial Officers, Police Officers, Prosecuting Officers and officers from Prison Department, FSL and NIC in co-ordination with the Police Department on 13.08.2026 (Thursday) from 05.45 pm to 08.15 pm at the Telangana State Judicial Academy, Secunderabad – Nomination of **(1)** All cadres of Judicial Officers of the Units of Sessions Judge, Hyderabad, CBI Unit, Rangareddy and Medchal Malkajgiri Districts (except the Judicial Officers, who are nominated to record dying declaration and to attend urgent criminal work) to participate in the said Conference on 13.08.2026 (Thursday) from 05.45 pm to 08.15 pm **by physical mode** and **(2)** All cadres of Judicial Officers of the State of Telangana (other than the officers who are appearing in physical mode) to participate in the said conference **by virtual mode** on 13.08.2026 (Thursday) from 05.45 pm to 08.15 pm – **ORDERS – ISSUED.**

- READ:**
1. Letters Roc.No.553/2026/TSJA-Sec'bad, dated 05.08.2026 and 06.08.2026, from the Addl. Director, Director(FAC), Telangana State Judicial Academy, Secunderabad.
 2. Letters Roc.No.553/2026/TSJA-Sec'bad, dated 11.08.2026, from the Addl. Director, Director(FAC), Telangana State Judicial Academy, Secunderabad.

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ORDER ROC.NO.3845/2026-B.SPL., DATED: 12 .08.2026

In the circumstances stated by the Additional Director, Director (FAC.), Telangana State Judicial Academy, Secunderabad, in her letter read above, the High Court is pleased to pass the following orders:

I

All cadres of Judicial Officers of the Units of Sessions Judge, Hyderabad, CBI Unit, Rangareddy and Medchal Malkajgiri Districts (except the Judicial Officers, who are nominated to record dying declaration and to attend urgent criminal work), are hereby nominated to participate in the Conference on ‘New Criminal Laws – Strengthening the Criminal Justice system through Digital Platforms’ **on 13.08.2026** (Thursday) from 05.45 pm to 08.15 pm, **through Physical Mode** at the Telangana State Judicial Academy, Secunderabad. The nominated Officers are directed to report at the Telangana State Judicial Academy, Secunderabad on 13.08.2026 (Thursday) at 05:00 p.m.

II

The Judicial Officers of all cadres in the State of Telangana (other than the above mentioned Judicial Officers) to participate in the said Conference through **Virtual Mode on 13.08.2026** (Thursday), from 05.45 pm to 08.15 pm. The Nominated Officers are directed to login to the following link at 05.30 pm onwards.

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All the Judicial Officers are hereby strictly instructed to attend the said Conference without fail. The Officers while attending Virtually must keep their cameras 'Switched On' during the Conference.

The URL Link and Meeting ID to join the Programme:

URL link is : <https://hcts.webex.com/meet/tsja.secbad>
Meeting I.D. : 1261117830

NOTE: The Proceedings is placed in the High Court's Web Site <https://tg.tshc.gov.in/>
The downloaded copy from the website is valid for attending the said Conference by physical mode and virtual mode.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Registrar General and all other Registrars High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Sessions Judge, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Principal Special Judge for trial of CBI Cases, Hyderabad.

9. THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERES:

- | | | |
|---------------------------|------------------|----------------------|
| 1. Adilabad | 2. Mancherial | 3. Nirmal |
| 4. Kumuram Bheem Asifabad | 5. Karimnagar | 6. Jagtial |
| 7. Rajanna sircilla | 8. Peddapally | 9. Khammam |
| 10. Badradri kothagudem | 11. Mahabubnagar | 12. Jogulamba Gadwal |
| 13. Wanaparthi | 14. Narayanpet | 15. Nagarkurnool |
| 16. Sangareddy | 17. Medak | 18. Siddipet |
| 19. Nalgonda | 20. Suryapet | 21. Yadadri Bhongir |
| 22. Nizamabad | 23. Kamareddy | 24. Rangareddy |

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| 25. Medchal-malkajgiri | 26. Vikarabad | 27. Hanumakonda |
| 28. Warangal | 29. Jangaon | 30. Mahabubabad |
| 31. Mulugu | 32. Jayashankar
Bhupalapally | |

10. The Pay and Accounts Officer, Hyderabad.

11. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.

12. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

13. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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